Name of the Corporate Debtor: A A Estate Private Limited; Date of Commencement of CIRP: 06-12-2022; List of Creditors as on: 05-10-2026; Name of IP: Mr. Harshad Deshpande; Process Number: 2; Last 5 digitof registration number: 10335

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	190	4565860508	189	3839470956	36.93	0	673854440	38657556	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2011227048	1	2011227048	19.35	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3949336966	1	3949336966	37.99	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	17	53939090	17	53939090	0.52	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	20420999	5	20420999	0.20	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	20	1616993804	20	521576878	5.02	0	1095416926	0	Annexure 9
Total		234	12217778415	233	10395971937	100.00	0	1769271366	38657556	